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Declaration of Assets and Liabilities

Year 2033-2024

I, Gowov Gupta, son/daughter/wife of Shi Phakoch Gupta

ged 27 years, belonging to Bhar Victor Salka, Secretical

service and presently working as Secretical Secretary ells, B. L. A.S.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000	7	*	A CHARLES OF THE SECOND	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Fixed deposit	NU T	Nul	Nul	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	NIZ
(v)	Motor Vehicles (details of make, etc.)	Papien Pro PG 7785 BROD CE	Nil	Nil	Nd	Mil
(vi)	Jewellery (give details of weight and value)	Godd 20,000	Nil	Net	Nil	Nil
(vii)	Other assets, such as values of claims / interests	1,50,000	Nil	Nel	Mil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil			1	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil		Neil	Neil
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Mil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		MIL	Nil	Nel	Neil
(v)	Others (such as interest in property)	Nie	Nil	Nil	Neil	Nie

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	ATI	1 14 16
	(ii) Loans from financial institutions	NLL	IVI L
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL
	(b) dues to departments dealing with supply of water	ML	NJL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	1151	1 15 1
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	N12
	(f) Other dues, if any	MIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NTL CCSPV61477R]	NIC
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NJL	NIL
	(III) Sales Tax (Only in case of proprietary business]	MIL	NIG
	(iv) Property Tax		1020

C. <u>Personal Detail</u>

Surplies and Allegation for the Control		
GPF/CPF/PRAN No.	1-	110105365687
Gender	i-	MOLE (M/F)
Date of Birth	, a.	02081996 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre)-	OFFICE ATTENDENT
. ,		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;>	POTNA
		that the above details are true to the best of my
knowledge and be	lief.	
		A. I
		Signature Gavran Coupta
		Name of Employee: Incurran Leuft a
DA		
Place: POINS		Designation: OFFICE ATTENDENT
Date: 15/2/202	24	Department: BTHAR VIDHIN SABHA
1. /		SECKETTAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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